

**COMPENSATION FOR LOSS OF PROPERTY IN  
BOMBAY RIOTS**

1439. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any representation has been received by the Government of India from Sindhi businessmen for compensation for the loss of their property in Bombay during the Tacent riots there; and

(b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The State Government are being requested to take appropriate action in the matter.

**STATE LEVEL COMMITTEE ON  
SCHEDULED CASTES | TRIBES**

1440. SHRI K. S. CHAVDA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether a decision to appoint a high-power committee at State level to step up the efforts to augment the representation of Scheduled Castes and Scheduled Tribes in the services was taken at the conference of Chief Ministers called by the Home Minister on the 19th May, 1968; and

(b) if so, how many States have appointed such a high-power committee?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) In the Conference of the Chief Ministers held on 19th May, 1968, the question of representation of Scheduled Castes and Scheduled Tribes in services had also been discussed and the Chief Ministers were requested to consider formation of Committees in the States similar to the High-Power Committee set up at the Centre to

review the performance in the recruitment of Scheduled Castes and Scheduled Tribes in different services under the Government.

(b) According to the information available, so far the Governments of Kerala, Gujarat, Rajasthan, Jammu & Kashmir, West Bengal, Tamil Nadu and Maharashtra have set up Committees.

1441. [Transferred to the 24th March, 1969]

**t [ENCOURAGEMENT TO TWO INDIAN**

**दो भारतीय नौका चालकों को प्रोत्साहन**

1442. श्री राम सहाय : क्या शिक्षा तथा युवा-सेवा मंत्री यह बताने की कृपा करेंगे कि क्या सरकार उन दो साहसी भारतीय युवकों को प्रोत्साहन देने के लिए कोई पारितोषिक देने का विचार रखती है, जिन्होंने 6 मार्च, 1969 को पतवार वाली नौका में ईस्ट आईलैंड पहुँच कर एक रिकार्ड स्थापित किया है ?

**ROWMEN**

1442. SHRI RAM SAHAI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state whether Government propose to give some reward by way of encouragement to the two adventurous Indian youngmen who have established a record by reaching East Island in a rowing boat on the 6th March, 1969?

**शिक्षा तथा युवा सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : इस बारे में विचार किया जा रहा है ।**

t THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): The matter is under consideration.]

t [ ] English translation.